

Over-crowding of Suburban Trains in Bombay

3818. PROF. P. G. MAVALANKAR:
Will the Minister of RAILWAYS be pleased to state

(a) whether Government are aware that the total suburban trains in and around Greater Bombay have been overcrowded and overloaded all the time;

(b) if so, steps being taken to relieve such pressure;

(c) whether Government have prepared any alternative scheme for underground circular railway for the city of Bombay, and if so, broad details thereof; and

(d) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). Consistent with the availability of requisite resources by way of line/terminal facilities and EMU coaches, suburban trains are introduced. During 1977-78 so far, a total of 64 Suburban trains (14 on the Central Railway and 50 on the Western Railway) have been introduced and the runs of 29 Suburban trains (11 on the Central and 18 on the Western Railways) have been extended to provide relief to the commuters.

(c) and (d). No scheme for an underground circular railway has been prepared as an underground railway is very expensive.

Free Carriage by Railways

3819. SHRI P. G. MAVALANKAR:
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railways carried some articles free from different destinations to places in Andhra Pradesh for supplying relief and goods to the victims of the recent cyclonic havoc there;

(b) if so, broad details thereof;

(c) whether some tractors from Gujarat were transported by the Railway wagons for the said purpose and if so, whether they were sent promptly and efficiently;

(d) if not, why not; and

(e) whether any action was taken against such of the Railway employees who caused delays in this?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). Yes. This concession is admissible for relief materials intended for free distribution amongst the victims in the cyclone-affected areas when booked from any station in India and consigned to the specified authorities on production of a certificate from the consignors that the consignment is a gift or has been purchased with funds donated by the public for relief work and has not been paid for by the Central or State Government or some agency of it. This concession is valid upto 30th June, 1978.

(c) to (e). 5 tractors loaded in a Parcel van ex-Ahmedabad to Vijayawada was overcarried to Bombay Central causing some delay in transit. Responsibility is being fixed and appropriate action will be taken against the staff at fault.

Imposter arrested in Pune

3820. PROF. P. G. MAVALANKAR:
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that an alleged imposter who travelled in trains with a bogus VIP pass during the past few years was arrested in Pune recently;

(b) if so, full facts thereof;

(c) how was a railway free pass issued to him at all, and if not, how was he able to go on travelling unchecked;

(d) what action is being taken against the said imposter, and

(e) whether the said imposter previously enjoyed any free hospitality including free lodgings from the Railways and if so, how?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN). (a) Yes

(b) During the course of a preventive check by Railway Vigilance, two passengers were detected travelling on I Class Complimentary Card Pass purported to be issued by the Railway Board. One such pass was seized by Railway Vigilance Inspector on suspicion that it was forged. Subsequent investigation revealed that the pass so seized as well as second pass, which was later on seized from the passenger, were forged ones. The Railway Vigilance has handed over this case to State C.I.D. for further investigation and legal action.

(c) No I Class Complimentary Card Pass was issued to this passenger by the Railway Board. The passenger travelled on forged pass.

(d) A case has been registered by the State C.I.D. and investigations are in progress.

(e) No information on this aspect is available.

बरीनी तेल शोधक कारखाने में पानी का जमा होना

3821. श्री रामजीवन सिंह : क्या ट्रोसियम, रसायन और उर्बरक मंत्री यह बताने की कृपा करेंगे कि

(क) क्या वर्ष 1976 की बरसात में बरीनी तेल शोधक कारखाना क्षेत्र में वर्षा का पानी जमा हो जाने के कारण कारखाने का काफी दिनों तक बन्द रखना पड़ा था; और

(ख) यदि हाँ, तो क्या पानी जमा होने के कारणों में मानवीय भूले भी थीं ?

ट्रोसियम और रसायन तथा उर्बरक मंत्री (श्री हेमवती नन्दन बहुगुणा) : (क) मितम्बर, 1976 वर्ष में बरीनी तेल शोधनशाला के बहुत से एकको को तेल शोधनशाला के क्षेत्र में वर्षा के पानी जमा हो जाने के कारण जो कि केबिल की खाईयों और विद्युत् प्रतिस्थापनों तक में पहुँच गया था 11 से 26 दिन तक बन्द रखना पड़ा।

(ख) इण्डियन आयल कारपोरेशन के अनुसार तेल शोधनशाला क्षेत्र में वर्षा के पानी का जमा होने का कारण क्षेत्र में अभूतपूर्व वर्षा का होना था। उनके अनुसार वर्षा के कारण हुई अस्नव्यसना तेल शोधनशाला के प्रबंधकों के नियंत्रण के बाहर थी।

स्टेशनों पर जलपान गृह

3822. श्री रामजीवन सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) भारत में ऐसे कितने रेलवे स्टेशन हैं जहाँ जलपान गृहों की व्यवस्था है और कितनी रेलगाड़ियों में भोजन-पानी की व्यवस्था है,

(ख) इस व्यवसाय में कितने लोग लगे हैं, और

(ग) क्या उक्त व्यवसाय में लगे कम आय वाले कर्मचारियों की इशा सन्तुष्टजनक नहीं है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख). 70 जोड़ी गाड़ियों में चल-खानपान-पान सेवा की व्यवस्था की गयी है। उपाहार गृहों और प्रश्न के भाग (ख) से सम्बन्धित सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।